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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 1821/2023**

VIRENDRA SAHLOT

..... Petitioner

Through: Mr. Shobhit Nanda and Mr. Satya
Sabharwal, Advocates. (M:
9999034034)

versus

DELHI DEVELOPMENT AUTHORITY AND ORS Respondents

Through: Mr Avishkar Singhvi, Mr Naved
Ahmed & Mr Vivek Kumar
Advocates for R-2. (M:
8586915499)
Mr. Neeraj Grover, Mr. Kashish
Sethi, Ms. Sunidhi Gupta & Ms.
Ayushi Chandra, Advocates for R-8
to 12.(M: 9138181263)
Mr. Ashish Dingra, Advocate for
DDA.

CORAM:
JUSTICE PRATHIBA M. SINGH

ORDER
% 29.05.2023

1. This hearing has been done through hybrid mode.
2. Let the DDA file its reply within Eight weeks'. List on 1st November, 2023.

PRATHIBA M. SINGH, J.

MAY 29, 2023

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